

Annexure-3

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

As On 10.07.2024

Sl. No.	Name of Creditor	Details of claim received		Details of claim Provisionally admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank Of India	09.11.23 , 30.11.23, 03.04.24, 06.07.24	1,44,54,58,861	1,00,86,51,655	secured	1,00,86,51,655	1,00,86,51,655	No	50.74%	37,19,03,804		6,49,03,403		Coverd by Personal Guarantee of Promoters
2	Axis bank of India	13.11.2023	18,82,72,370	14,12,94,022	secured	14,12,94,022	14,12,94,022	No	7.11%			4,69,78,348		Coverd by Personal Guarantee of Promoters
3	Standard Chartered Bank	13.11.2023	50,83,21,062	41,03,21,062	secured	41,03,21,062	41,03,21,062	No	20.64%	9,80,00,000				Coverd by Personal Guarantee of Promoters
4	Exim Bank of India	13.11.2023	15,49,73,537	15,49,73,537	secured	15,49,73,537	15,49,73,537	No	7.80%					Coverd by Personal Guarantee of Promoters
4			2,29,70,25,830	1,71,52,40,276	-	1,71,52,40,276	1,71,52,40,276		86.29%	46,99,03,804		-	11,18,81,751	-

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and Statutoru Audit for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the Audited accounts available to resolution professional.